

PATNA HIGH COURT

NOTICE

Result of the Main (Written) Examination held on 12.05.2019 (Sunday) under the District Judge (Entry Level), Direct from Bar Exam-2019.

The Main (Written) Examination was held on 12.05.2019 in which 131 candidates, out of 140 candidates to whom admit cards were issued, had appeared.

The candidature of the in-service candidates employed as Judicial officers, who appeared in the Main (written) Examination, has been rejected taking notice of the order dated 10.05.2019 of the Hon'ble Supreme Court in the case of Dheeraj Mor Vs. Hon'ble High Court of Delhi, Special Leave to Appeal (c) No. 14156/2015 with W.P. (C) No. 414/2016 (X), whereby it has been held that no new appointments be made from now onwards of in-service candidates against quota reserved for Bar and further held that in case even if in-service candidate has been selected in the examination held earlier as against the Bar quota no further appointment to be made of such candidates.

Following candidates (Roll Number wise) have been selected for interview-

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Name of the candidate</u>
1	10104	NALINI RANJAN SRIVASTAVA
2	10124	NEERAJ SHARMA
3	10304	MADHU AGRAWAL
4	10381	SHAILENDRA KUMAR
5	10404	SHAILENDRA KUMAR
6	10560	AMIT AWASTHI

7	10700	BRAJESH KUMAR
8	10778	KUMAR SAKET
9	10813	BRAJESH KUMAR SINGH
10	10830	NIKITHA R VORA
11	10983	NEELAM GOSWAMI
12	10986	SUNITA RANI TIWARI
13	11401	PROTIMA PARIHAR
14	11441	NAMRATA AGRAWAL
15	11622	NEERAJ MADHUP
16	11649	VINAY TEWARI
17	11758	RAVISHANKAR KUMAR
18	11899	MEETU SINGH
19	11996	LAKHWINDER SINGH SOOD
20	12254	RANDHIR KUMAR DHIRAJ
21	12312	NAWEEN KUMAR
22	12691	MANOJ KUMAR TIWARI
23	12808	BINOD KUMAR
24	12904	ARVIND KUMAR SUDHANSHU
25	13164	MUKUND KUMAR
26	13202	SUMAN KUMAR DIVAKAR
27	13208	SHIV KUMAR
28	13279	ACHYUT JEE
29	13359	RUPESH KUMAR
30	13429	SEEMA BHARTIYA
31	13457	DUSHYANT KUMAR
32	13609	ANIL KUMAR CHANDEL
33	13621	ANIL KUMAR
34	13654	PUSHPA KUMARI

Note : 1. *The aforesaid result has been prepared on the basis of provisions as contained in Advertisement no. BSJS/1/2019, The Bihar Superior Judicial Service Rules, 1951, letter number 588 dated 17.01.2017 issued by the General Administration Department, Govt. of Bihar to the Patna High Court and other authorities and also communication made to the Court by the State Government vide memo no. 12033 dated 18.09.2017 regarding roster formula applicable in respect of reserved Category candidates.*

2. As per clause 11 of the Appendix- 'C' to The Bihar Superior Judicial Service Rules, 1951, the qualifying marks for viva-voce test is 45% in each theory paper and as per clause 8 of the Appendix- 'C' to the said Rules, there is provision of relaxation of 5% in qualifying marks in each theory paper for the reserved category candidates, including women candidates.

3. Amongst 34 candidates selected for the interview, there are 24 candidates, including 9 female candidates, in UR Category against 8 vacancies; 4 candidates in EBC Category against 3 vacancies; 6 Candidates in BC Category against 2 vacancies. No candidate could qualify in SC Category against 3 vacancies. The required number of SC (male / female or both), EBC (male / female or both) candidates could not obtain the minimum qualifying marks of 40% marks in each theory paper, therefore, the number of the selected candidates is less than the required number which is three times the number of vacancies. Further, no candidate under BC/EBC (Female) category could obtain qualifying marks.

4. Cut-off marks Category wise are as follows –

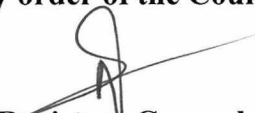
<u>Category</u>	<u>Cut-off Marks</u>
Unreserved	106
Unreserved (Female)	92
SC
SC (Female)
EBC
EBC (Female)
BC	86
BC (Female)

5. The information regarding the date of the interview will be given soon.

6. Candidatures of aforesaid selected candidates for interview are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.

Dated : 21.06.2019

By order of the Court


Registrar General